

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

CIRCULAR NO.06/SO/2018

ROC.NO. 2846 /SO/2017

DATED:21.04.2018

It is hereby notified that the three working Saturdays during the Summer Vacation, 2018 viz., **05.05.2018, 19.05.2018 and 26.05.2018** are declared as Holidays to the Registry of the High Court of Judicature at Hyderabad.


REGISTRAR GENERAL 21/4

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice (with a request to place the Circular before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal and information)
- 2) All the P.S's to the Hon'ble Judges (with a request to place the Circular before the Hon'ble Judges for their Lordships' kind perusal)
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
- 5) The Advocate General, Government of Telangana, High Court buildings, Hyderabad.
- 6) The Advocate General, Government of Andhra Pradesh, High Court Buildings, Hyderabad.
- 7) The Secretary, Bar Council of A.P., Hyderabad.
- 8) All Officers of High Court of Judicature at Hyderabad.
- 9) All the Section Heads in the High Court of Judicature at Hyderabad.
(for circulation among the members of the staff)
- 10) The Registrar Generals, All High Courts in India.
- 11) The President, Andhra Pradesh High Court Advocates' Association, High Court Buildings, Hyderabad.
- 12) The President, Telangana High Court Advocates' Association, High Court Buildings, Hyderabad
- 13) The Member Secretary, Telangana State Legal Service Authority, Hyderabad.
- 14) The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
- 15) The Director, A.P. Judicial Academy, Secunderabad.
- 16) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 17) The Deputy Director, High Court Mediation & Arbitration Centre, Hyderabad.
- 18) The Public Prosecutor for the State of Telangana at High Court of Judicature at Hyderabad.
- 19) The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature at Hyderabad.
- 20) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 21) The Branch Manager, State Bank of Hyderabad, High Court Branch, High Court Buildings, Hyderabad.
- 22) The Secretary, Advocate Clerks' Association, High Court of Judicature, Hyderabad.
- 23) The Overseer, High Court of Judicature at Hyderabad.